

Governments/UT Administrations in August, 2006 to issue appropriate guidelines to all schools to ensure safety of girls in schools. Central Board of Secondary Education (CBSE) has also instructed all its affiliated schools to set up a complaint mechanism to deal with any complaint about misconduct with girl students and to constitute a Complaint Committee to ensure that there is no hostile environment towards women employees/girl students.

NISER at Bhubaneswar

1571. MS. PRAMILA BOHIDAR.:

SHRI B.J. PANDA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Orissa High Court has directed the Central Government to set up the National Institute of Science Education and Research (NISER) at Bhubaneswar by August, 2007;

(b) whether Government have committed before the High Court that the NISER would be established and it would start functioning by August, 2007; and

(c) if so, the status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) In a Writ Petition (C) No.10836 of 2005, the Government has submitted before the High Court of Orissa that the Government is taking follow up action for implementation of the announcement made by the Prime Minister on 28-08-2006 regarding setting up of a National Institute of Science Education and Research (NISER) at Bhubaneswar under the Department of Atomic Energy and that it is proposed to start the academic session from August, 2007. Taking cognizance of this, the Orissa High Court has disposed of the Writ Petition with a direction to the Government to ensure that the NISER is established at Bhubaneswar pursuant to the decision of the Government of India.

(c) The Department of Atomic Energy has informed that 300 acres of land has been allotted by the Government of Orissa for setting up of NISER. NISER has been registered under the Societies Registration Act and infrastructural facilities are being put in place. In addition, for admission to NISER, a NISER Entrance Screening Test. (NEST) followed by interview has been conducted and admission will commence on 10th September, 2007.

Sanskrit students in Delhi University colleges

†1572. SHRI UDAY PRATAP SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn towards the scarcity of students in Sanskrit Department in various colleges of Delhi University during the academic year 2007-08;

(b) if so, the names of the colleges where seats of Sanskrit subject are vacant; and

(c) what programmes Government are formulating to boost the interest of the students towards Sanskrit subject?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) According to the information furnished by the University of Delhi, against 615 seats in BA (Hons.) Sanskrit, spread over 28 colleges, 437 students have been admitted to the course.

(b) A list of such colleges is given in the Statement (*See below*).

(c) The Government has since formulated a comprehensive scheme, namely, Scheme for Development of Sanskrit Education, 2007 which envisage, *inter alia*, promotion and development of Sanskrit language and award of scholarships to students at various levels including higher education.

Statement

Names of the colleges where seats of Sanskrit subject are vacant

Sl. No.	Name of the College
1.	Bharati College
2.	Daulat Ram College
3.	Deshbandhu College
4.	Gargi College
5.	I.P. College
6.	Janki Devi Memorial College
7.	Kalindi College
8.	Kamla Nehru College
9.	Lady Shri Ram College for Women
10.	Lakshmibai College
11.	Maitreyi College
12.	Mata Sundri College for Women
13.	Miranda House
14.	P.G.D.A.V. College
15.	Rajdhani College
16.	Ramjas College
17.	Satyawati Co-Educational College
18.	Shivaji College
19.	Shyama Prasad Mukherji College
20.	Sri Venkateswara College
21.	Vivekananda College
22.	Zakir Husain College
23.	Zakir Husain College (Evening).